

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 9198/2025

[Arising out of impugned final judgment and order dated 22-08-2024 in CRLREVP No. 114/2023 passed by the High Court of Delhi at New Delhi]

GUNJAN @ GIRIJA KUMARI & ORS. PETITIONER(S)
VERSUS
STATE (NCT OF DELHI) & ANR. RESPONDENT(S)

Date : 18-11-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s): Mr. Avadh Bihari Kaushik, AOR
Ms. Urvashi Bhatia, Adv.
Mr. Pawan Kumar Verma, Adv.
Ms. Saloni Mahajan, Adv.
Mr. Rishabh Kumar, Adv.

For Respondent(s): Ms. Archana Pathak Dave, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Kamal Rattan Digpaul, Adv.
Ms. Harshita Choubey, Adv.
Mr. Digvijay Dam, Adv.

Mr. Mohan Singh, Adv.
Ms. Vishakha, Adv.
Mr. David A, Adv.
Mr. Ashlikumar Athokpam, Adv.
Mr. Rohen Singh, Adv.
Ms. Rajkumari Banju, AOR

The Court made the following
O R D E R

The matter could not be taken up for hearing due to paucity of time.

2. However, interim order to continue till the next date of listing.

3. List on 30.01.2026.

(POOJA SHARMA)

(ANJALI PANWAR)

AR-CUM-PS

ASSISTANT REGISTRAR